

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM

CP/01/59/213/241/HDB/2017
RMS Research Labs Private Limited
G. Madhusudhan Reddy
RMS Research Labs Private Limited & (4) Others
59&241

Counsel for Petitioner(s):

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Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri P. Raja Sripathi Rao and Shri C. Tulasi Krishna, Learned Counsels for the Respondent.

At the request of the Learned Counsel for the Petitioner, Post the case on 16.10.2017.

Member (T)

Member (J)